

NATIONAL COMPANY LAW TRIBUNAL

COURT-I, MUMBAI BENCH

Item 36

**IA 1414/2022 IN C.P./(IB)/3419/MB/2019**

CORAM:

SH. SHYAM BABU GAUTAM

JUSTICE P.N. DESHMUKH (Retd.)

HON'BLE MEMBER (T)

HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **26.09.2022**

NAME OF THE PARTIES: - **Esszee Manufacturing Pvt Ltd V/s SPG  
Multi Trade Pvt Ltd**

*Appearance (via video-conference):*

For the Applicant : None present

For the Respondents : Advocate Ashish Jadhav i/b Advocate  
Manoj Kumar Mishra

Liquidator : Modilal Pamecha

Section 54, 9 of the IBC, 2016

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ORDER

Due to paucity of time, the matter could not be taken up today. Accordingly, list this matter on Board on 18.11.2022, for further consideration and hearing.

**Sd/-**

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SHYAM BABU GAUTAM  
Member (Technical)

JUSTICE P.N. DESHMUKH  
Member (Judicial)

Vedant Kedare